NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 100(ND)/2015 CA NO.

CORAM:

PRESENT:

SH. R. VARDHRAJAN HON'BLE MEMBER

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2016

NAME OF THE COMPANY:

S.NO. NAME

M/s. PTC Energy Ltd.

V/s.

R.S. India Wind Energy Pvt Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the

DESIGNATION Companies Act 2013.

REPRESENT

REPRESENTATION

SIGNATURE

1. MR. MAYANK MISHRA, ADV

2. MR. SID WARTH SETHI, ADV

3. MS. PRAGYA CHAUHAN, ADV.

4. Ms. UPASANA PALWAR , Adv J for Respondent

FOR PETITIONER

isasona,

Order

As per order in CP 60(ND)/2016